1009

STATEMENT

Production of Jute in 1951-52

Stata -		Lakh bales
Assam		8.4
Bihar		9.6
Orista		3.8
U. P.		1.0
West Bengal		23.3
Tripura		0.6
	TOTAL	46.8

PRODUCTION OF FOODGRAINS

*958. Shri S. N. Das: (a) Will the Minister of Food and Agriculture be pleased to state whether the final estimate of productions of foodgrains during 1951-52 has been completed?

(b) If so, what have been the productions of different varieties of food in different states?

(c) Have targets fixed for these states been reached?

The Minister of Food and Agriculture (Shri Kidwai): (a) No.

(b) and (c). Do not arise.

LAND DEVELOPMENT BOARD

*959. Shri S. N. Das: (a) Will the Minister of Food and Agriculture be pleased to state whether the Land Development Board established by the Central Government has begun functioning?

(b) If so, what are the areas to which its activities have been extended?

(c) What will be the non-recurring expenditure involved in this Scheme?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes, Sir.

(b) As a first step, it has been decided to take up a pilot project for starting a one thousand acre farm in Vindhya Pradesh.

(c) The details of the Scheme are now being worked out.

STATISTICS OF OVERCROWDING

*960. Dr. P. S. Deshmukh: (a) Will the Minister of Railways be pleased to state whether there are any statistics of overcrowding kept anywhere so as to determine whether it is in the increase or decrease?

(b) Is there any other criteria to ascertain the situation in this respect?

(c) If so, what is it and what was the situation in 1951 as compared with the position in the years 1949 and 1950?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes, statistics are maintained to indicate the occupation ratio of seats provided, which is expressed by the percentage ratio of passenger miles to seat miles per day.

(b) and (c). Yes, another method is also followed. 'This is to take the census of passengers by particular trains from time to time by actual count.

On the basis of the figures of occupation ratio maintained, on the Broad Gauge sections there was a little less overcrowding in 1951 than in 1949 and 1950, on the Metre Gauge sections, however, the position during 1951 as compared with 1949 and 1950 appears to be more or less the same.

SPECIAL OFFICER

*961. Shri Barman: (a) Will the Minister of Home Affairs be pleased to state when the special officer under Article 338 had been appointed?

(b) Has the officer submitted any report?

(c) What procedure does the officer follow in the matter of investigation?

The Minister of Home Affairs and States (Dr. Katju): (a) 18th November, 1950.

(b) Attention is invited to the reply given to Shri Murthy's Starred Question No. 543 on 5th June 1952.

(c) He undertakes extensive tours and remains in constant touch with the State Governments.

AMOUNTS ALLOTTED TO STATES

*962. Shri Barman: (a) Will the Minister of Home Affairs be pleased to state what are the amounts actually allotted to States in the year 1951-52 and 1952-53 under Article 275 of the Constitution?